

ORISSA HIGH COURT:CUTTACK.

NOTICE


As directed, it is hereby informed that Hon'ble Shri Justice S.K.Sahoo will be the Vacation Judge from 26.12.2019 to 28.12.2019 and Hon'ble Shri Justice B.P.Routray will be the Vacation Judge for 25.12.2019 & from 29.12.2019 to 01.01.2020 to deal with urgent judicial matters during the ensuing Winter Holidays.

Urgent case(s), if any, may be moved before the Hon'ble Vacation Judge(s) during the ensuing Winter Holidays.

Only the cases where impugned orders have been passed or cause of action has arisen after 17.12.2019 that can not await till reopening of the Court will be treated as urgent matters during the Winter Holidays.

Filing of cases will be received in the Computerised Filing Counter from 11.00 A.M. to 12.00 Noon during the working days of the Winter Holidays.

THE HIGH COURT OF ORISSA:
CUTTACK
DATE:23.12.2019

BY ORDER,

23/12/2019
Registrar(Judicial)


ORISSA HIGH COURT:CUTTACK.

NOTICE

As directed, it is hereby informed that during the ensuing Winter Holidays of the Court, the High Court Office will function from 11. 00 A.M. to 3.00 P.M on 27.12.2019, 28.12.2019, 30.12.2019 & 31.12.2019. The days i.e., 30.12.2019 and 31.12.2019 are treated as compulsory period of duty for all the Superintendents, S.Os., A.S.Os, Court masters/Peskars, peons & Court Peons working in the Judicial Departments, Officer-in-charge and staff of Computer Section, Superintendents and Typists working in the Type Section, Superintendents and Staff of Copying Department, Duftaries and Peons in charge of Roneo and Copy Printer and staff of generator wing for the purpose of preparation and finalisation of Weekly Cause Lists for 02.01.2020 & 03.01.2020 in the reopening week.

THE HIGH COURT OF ORISSA:
CUTTACK
DATE:23.12.2019

BY ORDER,


23/12/2019
Registrar(Judicial)